

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:263
ANSWERED ON:23.11.2011
SCHOOL DEVELOPMENT FUNDS OF KENDRIYA VIDYALAYAS
Rawat Shri Ashok Kumar

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the criteria fixed by the Government to collect fee from the students of Kendriya Vidyalayas in the name of school development fund;
- (b) the details of the works on which the Kendriya Vidyalayas have spent the amount of said funds during the last three years and the current year, year-wise;
- (c) whether the Government has received any complaints with regard to alleged misappropriation of this fund;
- (d) if so, the details thereof;
- (e) whether the Government proposes to take any steps for monitoring the said fund; and
- (f) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

- (a) The criteria, in detail, fixed to collect fee from the student is given at Annexure-I.
- (b) The details of items, on which school development fund (Vidyalaya Vikas Nidhi) was spent during the last three financial years as certified by the audit, are given at Annexure-II.
- (c) & (d) Yes, Sir. The detail is given at Annexure-III.
- (e) & (f) Expenditure from the school development fund is being closely monitored by the Regional Offices of Kendriya Vidyalaya Sangathan (KVS) through the monthly account statements, internal audit and Auditor General Audit reports. KVS (Hqrs.) is also monitoring the expenditure on school development fund (VVN) through the special audit as and when required. Moreover, the audit on the accounts of KVS is being conducted by Comptroller & Auditor General of India every year.